

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.279/2004

Tuesday this the 4 th day of July, 2006.

CORAM:

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

1. C.K.Rajeswari,
W/o P.N.Narayanan, Stenographer Grade III,
Headquarters, Southern Naval Command,
Kochi-4
2. K.G.Ushakumari,
W/o late C.V.Jose, Stenographer Grade III,
INS Venduruthy, Naval Base, Kochi,-4
3. P.C.Valsa,
W/o K.P.Francis, Stenographer Grade III,
Headquarters, Southern Naval Command,
Kochi-4
4. K.K.Hariharan
S/o Karunakaran Nair, Stenographer Grade III,
Headquarters, Southern Naval Command,
Kochi-4. Applicants

(By Advocate Mr.Hari Sharma M)

Vs.

1. Union of India, represented by the
Secretary to the Ministry of Defence,
New Delhi.
2. Flag Officer-Commanding-in-Chief,
Headquarters, Southern Naval Command,
Kochi-682 004.
3. Staff Officer (Civilian Personnel)
Headquarters, Southern Naval Command,
Kochi-682 004.
4. Joint Director (Pay),
Directorate of Civilian Personnel,
Naval Headquarters, New Delhi-11 Respondents

(By Advocate Mr.TPM Ibrahim Khan, SCGSC)


The application having been heard on 4.7.2006
the Tribunal on the same day delivered the following:

ORDER**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER**

When the matter came up before the Bench, learned counsel for the applicants submitted that, the reliefs asked for have already been given to the applicants by virtue of the order which he has received. He agreed to serve a copy of the same to the counterpart. In view of this, he submits that he is not interested to pursue the matter any further and the O.A. may be closed.

In view of the above submission, the O.A. is closed. No costs.

Dated the 4th July, 2006.


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER
K.B.S.RAJAN
JUDICIAL MEMBER